

Name of the Corporate Debtor	ACCIL Corporation Private Limited	Date of commencement of CIRP	15-Oct-25	List of creditors as on:	21-Jul-26
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List of Operational creditors (Government Dues)

Sl No	Name of Creditor	Details of Claim received		Details of claims admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC					
1	EPFO	10-02-2026	49,66,533	2,574	Employees Provident Fund							49,63,959	-	
2	CGST*	23-03-2026	3,41,94,427	3,33,74,030	CGST							8,20,397	-	
		Total	3,91,60,960	3,33,76,604	-	-	-	-	-	-	-	57,84,356	-	-

1. Amounts admitted have been verified basis information available with the IRP/ RP and might undergo a change in case any additional information is received .
- 2.The amount admitted may undergo change on account of adjustment in respect of transaction made, if any during the CIRP
3. *The said claims have been received post issuance of the RFRP on February 16th, 2026. These belated claims have been duly considered in terms of Regulations 12 and 13 of the IBBI Regulations, based on the recommendations of the Committee of Creditors and in compliance with the approval and directions of the Hon'ble NCLT.